

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3986/2024

(Arising out of impugned final judgment and order dated 28-02-2024 in CRLOP No. 1525/2024 passed by the High Court of Judicature at Madras)

V. SENTHIL BALAJI

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR

Respondent(s)

(IA No.69989/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 79099/2024 - STAY APPLICATION, IA No. 79965/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 118279/2024 - INTERVENTION APPLICATION, IA No. 118790/2024 - INTERVENTION/IMPLEADMENT , IA NO.168942/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 06-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Siddharth Luthra, Sr. Adv.  
Mr. S. Prabakaran, Sr. Adv.  
Mr. N R Elango, Sr. Adv.  
Mr. Aditya Sondhi, Sr. Adv.  
Mr. Ma Gouthaman, Adv.  
Mr. N Bharanikumar, Adv.  
Mrs. Usha Prabakaran, Adv.  
Mr. Maheswaran P, Adv.  
Ms. Misha Rohatgi, Adv.  
Mr. Thangadurai, Adv.  
Mr. M Naveen, Adv.  
Mr. Agilesh Kumar S, Adv.  
Mr. Aswin Prasanna A S, Adv.  
Mr. Deepak G R, Adv.  
Mr. Arjun A, Adv.  
Mr. Kartikeya Dang, Adv.  
Mr. Sahir Seth, Adv.  
Mr. Shariq Ansari, Adv.  
Ms. Aishwarya S M, Adv.  
Ms. Meghana T M, Adv.  
Mrs. Harini Ramsankar, Adv.

Dr. Ram Sankar, Adv.  
For M/S. Ram Sankar & Co, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Mr. Zoheb Hussain, Adv.  
Mr. Kanu Agarwal, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Meru Sagar Samantaray, Adv.  
Ms. Sansriti Pathak, Adv.  
Mr. Balaji Srinivasan, Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Arvind Kumar Sharma, AOR

(In IA No. 118279/2024) Mr. S Gurukrishnakumar, Sr. Adv.  
Mr. Pranav Sachdeva, Adv.  
Mr. Jatin Bhardwaj, Adv.  
Mr. Ashwin Kumar, Adv.  
Mr. Abhay Nair, Adv.  
Ms. Neha Rathi, AOR

(In IA No. 118790/2024) Mr. Balaji Srinivasan, AOR  
Mr. Vishwaditya Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 12<sup>th</sup> August, 2024 as a part-heard matter at the end of  
the cause list.

(ASHISH KONDLE)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)